

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1783
ANSWERED ON:20.07.2004
ACTIVITIES OF MADRASAS
Singh Shri Suraj

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of registered and unregistered madrasas in the country, State-wise;
- (b) whether the Government has received any report that illusory education to the youths in the name of religion is being imparted in some of the madrasas;
- (c) if so, the details thereof; and
- (d) the concrete steps being taken to check and ban such madrasas and their activities which are being run without Government's permission?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO HODLYA GAVIT)

(a) to (d): The day to day administration, policy formulation etc. in respect of Educational Institutions, including Madrasas, is the responsibility of the State Governments. The Madrasas do not require permission of the Union Government to carry on their activities. The data regarding registered and unregistered Madrasas in the country is not maintained at the Central Government level. Some states have Madrasa Boards to regulate and control these Institutions.

In order to bring the Madrasas into the Mainstream with the benefits of modern education system, the Union Government gives grants to the State Governments under the modernization programme for teaching modern education subjects viz Mathematics, Social Science, etc. to purchase Science and Mathematics kits and creating book Banks etc.